

ITEM NO.7
SECTION II

REGISTRAR COURT. 2 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJIV KALRA

Criminal Appeal No(s). 1242/2019

RAM MURTI & ANR.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(For IA No. 74190/2019 - EXEMPTION FROM FILING O.T.
IA No. 51742/2019 - EXEMPTION FROM FILING O.T.
IA No. 14635/2019 - EXEMPTION FROM FILING O.T.
IA No. 74189/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 51739/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 26-02-2021 This matter was called on for hearing today.

For Appellant(s) Ms. Manju Jetley, AOR

Mr. Sarvam Ritam Khare, AOR

For Respondent(s) Mr. Krishnanand Pandeya, AOR

UPON HEARING THE COUNSEL THROUGH VIDEO CONFERENCE, THE
COURT MADE THE FOLLOWING

O R D E R

Records awaited. Reminder be issued to the concerned courts
for records.

List the matter on 29.04.2021.

(RB)

RAJIV KALRA
Registrar